

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-520**  
CP-129/241-242/PB/2021

**IN THE MATTER OF:**

Rikhab Chand Jain

**.....Applicant**

**Vs.**

Ambassador Construction Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 10.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Gurjot Singh, Mr. Rishi Sood, Adv.  
For the Respondent : Ms. Sudha Sachdev, Adv. for R 1 to R 4  
Ms. Anannya Ghosh and Ms. Mrinalini Mishra, Adv.  
for R 5

**ORDER**

Ld. Counsel on behalf of the Petitioner and Ld. Counsel on behalf of the Respondents are present. Both the counsels submitted that parties are trying to settle the matter. In view of this, list the matter on **12.06.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**